

(By Advocate Shri N.G. Phadke)

O R D E R (ORAL)
(HON'BLE DR. K.B. SURESH, MEMBER (J))

The review is filed on the ground that we had not given any reasons for granting Rs. 2800 Grade Pay. In fact, the government order has granted the Grade Pay of Rs. 2800 and the matter had been further concretized by the judgment which we have quoted which is on the same ground and among the similarly situated people alone. When the government itself had granted the same benefit to others of equivalent stature and equivalent nature, there need not be any further explanation.

2. The RA lacks merit. The RA is dismissed. No order as to costs.

(C.V. SANKAR)
MEMBER (A)

(DR.K.B.SURESH)
MEMBER (J)

/ksk/

Annexures referred to by the applicants in RA No. 170/00045/2019

Annexure RA1 Copy of the order dated 21.06.2019 in OA No. 1675/2018

Annexure RA2 Copy of the Recruitment Rules for Group C Posts

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